

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.55902 of 2023**

Arising Out of PS. Case No.-143 Year-2023 Thana- BAJPATI District- Sitamarhi

MD. AKBAR @ MD. AKBAR NADAF

... .. Petitioner/s

Versus

THE STATE OF BIHAR

... .. Opposite Party/s

**Appearance :**

For the Petitioner/s : Mr.

For the Opposite Party/s : Mr.Dr. Kumar Uday Pratap

**CORAM: HONOURABLE MR. JUSTICE PRABHAT KUMAR SINGH  
ORAL ORDER**

2      30-08-2023                      Nobody appears for the petitioner on repeated calls.

However, learned counsel for the State is present.

Post this bail petition for consideration on 04.09.2023.

**(Prabhat Kumar Singh, J)**

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